

NATIONAL COMPANY LAW TRIBUNAL

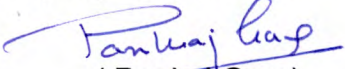
Block No.3, 6th Floor,
CGO Complex, Lodhi Road,
New Delhi-110003
Dated 24th November 2016

ORDER

Hon'ble President is not holding Court on 25.11.2016. Accordingly all matters listed before the Principal Bench shall be taken up by a Special Bench comprising Hon'ble Shri R. Varadharajan, Member (Judicial) and Hon'ble Shri S.K. Mohapatra, Member (Technical).

The Special Bench shall first take up the matter of the Principal Bench and then attend to their own benches whether Division Benches or Single Bench.

By Order of the National Company Law Tribunal


(Pankaj Garg)
Secretary, NCLT

Copy to:

1. P.A. to Hon'ble President, National Company Law Tribunal
2. Hon'ble Members, National Company Law Tribunal
3. Registrar, NCLT
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru, Chandigarh/Gauhati/Hyderabad
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi
6. PS to Joint Secretary, MCA, New Delhi
7. NCLT Website/Notice Board
8. The Institute of Chartered Accountants of India, ITO, New Delhi
9. The Institute of Company Secretaries of India, ICSI, House, 22 Institutional Area, Lodhi Road, New Delhi 110003
10. Corporate Law Adviser, 158, Vasant Enclave, Palam Road, New Delhi 1100057
11. Taxman Allied Services Limited, 59/32, New Rohtak Road, Delhi
12. The All India Reporter Public Limited, 31-D, 'B' Block, Delhi High Court, New Delhi
13. Bar Council, New Delhi/Mumbai